

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-105  
IB - 2729/ND/2019

**IN THE MATTER OF:**

Saumil Gupta

...Applicant

Vs.

Mass Con (India) Pvt Ltd

....Respondent

**SECTION**

Under Section 7 of IBC, 2016

Order delivered on 24.10.2019

**CORAM:**

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Notice to the Corporate Debtor vide all modes including through the process of the Bench. Dasti. In the meantime, Learned Counsel for the Petitioner is directed to file the copy of the tracking report on or before the next date of hearing. Be listed for 19.11.2019.



(SUMITA PURKAYASTHA)  
MEMBER (T)



(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)